Are these actions taken only on the initiative of the Police or are they also on the initiative of the public workers and private individuals?

SHRI B. N. DATAR: We take action not only on the initiative of the Special Police but also at the instance of any private information that we get.

SHRI H. C. MATHUR: My question is in respect of these particular cases. I want to know whether in respect of these cases the initiative was from the Police or also from other individuals.

SHRI B. N. DATAR: From both.

SHRI H. C. MATHUR: Are Government getting public cooperation in this respect?

SHRI B. N. DATAR: We are getting cooperation to the extent that it 1 possible.

SHRI B. RATH: Is it a fact that many cases are not taken up because Government does not want those casto be taken up?

MR. CHAIRMAN: Order, order.

## SMALL SAVINGS

\*355. Shri H. C. MATHUR: Will the Minister for Finance be pleased to state:

- (a) what is the target fixed for small savings for (i) rural and urban areas in each State; and
- (b) what is the extent of savings deposits during the last year by (i) Government servants, (ii) dustrial employees, (iii) rural population, and (iv) other urban population?

THE DEPUTY MINISTER FOR FI-NANCE (SHRI A. C. GUHA): (a) separate targets have been fixed for rural and urban areas.

(b) I am afraid it is not possible to give the information as the statistics cf small savings deposits are not compiled by different categories of invest-

' to Questions

SHRI A. C. GUHA: With your permission, I may add that Rs. 45 crores is the over-all target for the whole of our country fixed for this year.

SHRI H. C. MATHUR: Have special efforts been made to reach the rural population?

SHRI A. C. GUHA: Rural postmasters are being engaged as authorized agents and there was the system of agency on commission basis but it was not found to be working satisfactorily when it was suspended. Recently it has been introduced in three States more or less on an experimental basis and investigation is still going on as to how far that system has been successful and if it proves to be successful, it will be re-introduced in the whole of India so that the rural areas may be covered adequately.

SHRI H. C. MATHUR: Is it policy of the Government to shift the emphasis from the urban to the rural areas?

SHRI A. C. GUHA: Government is always anxious to mop up the surplus income of the rural populations; and Government expect hon. Members in their lessure-rather in the off-season time-to engage their energies to that purpose.

SHRI H. C. MATHUR: But I am asking-what is the policy of the Government?

SHRI A. C. GUHA: Government is always working towards that.

SHRI J. R. KAPOOR: What is the total amount of deposits received so far this year?

SHRI A. C. GUHA: I am not in a position to say what is the amount received this year; but for the previous year I think the report has issued and this information will be available there. But for this year I do not know the figure.

Shri H. C. MATHUR: Is it a fact that the bulk of this money collected under the small savings scheme is really not from small savings but merely transfers from bank deposits of big business?

Shri A. C. GUHA: That is not true, as far as my information goes. Most of the small deposits come from the postal savings and they are really from small savings

SHRI H. C. MATHUR: What is the extent of the transfers from bank deposits?

SHRI A. C. GUHA: Sir, I would require notice.

\*Consideration of the Draft University Bill

\*356. SHRI B. V. KAKKILAYA: Will the Minister for Education be pleased to state:

- (a) whether there was a proposal to hold a conference of Education Ministers and Vice-Chancellors to consider the Draft University Bill;
- (b) if so, what steps have been taken to hold the conference; and
- (c) how long Government will take to finalise the Draft University Bill?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) and (b). Yes, Sir. The conference is scheduled to be held on the 18th and 19th April 1953.

(c) This depends upon the decisions arrived at in the conference.

Shri B. V. KAKKILAYA: May I know why this conference was at all postponed?

SHRI K. D. MALAVIYA: Pardon?

MR. CHAIRMAN: He asks why it was fixed for an earlier date and why it was postponed to a later date.

Shri K. D. MALAVIYA: I do not know the exact reasons for the post-ponement. All the arrangements were made, but perhaps to know more about the views of experts the conference was.....

MR. CHAIRMAN: ..... postponed.

Shri K. B. LALL: May I know, Sir, whether the Vice-Chancellor of the Gurukul University has also been invited?

SHRI K. D. MALAVIYA: I am not aware of that.

Dr. S. K. BHUYAN: Can we have an idea of the main provisions of this new Bill?

SHRI K. D. MALAVIYA: I could not follow.

Mr. CHAIRMAN: He asks if it is possible to have an idea of the main provisions of the new Bill.

SHRI K. D. MALAVIYA: New Bill?

Mr. CHAIRMAN: This same Bill.

Shri K. D. MALAVIYA: This has been circulated to the State Governments and to the Universities.

SHRI GOVINDA REDDY: Were not the Heads of Universities consulted on this measure before now?

Shri K. D. MALAVIYA: Some sort of consultation has taken place.

SHRI GOVINDA REDDY: Then what is the use of this conference that is now being convened?

SHRI K. D. MALAVIYA: There were certain points raised by some of the Vice-Chancellors both in public and in private and so Government thought proper to consult them again.